

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3498
ANSWERED ON:14.12.2012
BASIC GRANT TO CHHATTISGARH
Ju Dev Shri Dilip Singh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Basic Grant to Chhattisgarh has come down to Rs. 300 crore in 2011-12 from Rs. 480 crore in 2010-11;
- (b) if so, the reasons for this sharp decline;
- (c) whether no Basic Grant has been allotted to Chhattisgarh for 2012-13; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI V. KISHORE CHANDRA DEO)

(a) & (b): No Sir. The allocation and release of basic grant to Chhattisgarh, as per recommendations of the 13th Finance Commission (FC-XIII) for local bodies during 2010-11 and 2011-12 are as under :-

(Rs. in Crore)

	Panchayati Raj Institutions (PRIs)		Urban Local Bodies (ULBs)		Special Areas	
	Allocation	Release	Allocation	Release	Allocation	Release
2010-11	153.67	153.67	38.35	38.35	21.10	21.10
2011-12	196.86	196.86	49.14	24.31	21.10	21.10

The grant of Rs. 24.83 crore allocated for 2011-12 to ULBs has been released in 2012-13 on receipt of Utilisation Certificate.

(c) & (d): As per the recommendation of FC-XIII, the estimated basic grant allocated for 2012-13 for PRIs, ULBs and Special Areas is as under:-

Rs. in crore

PRIs 210.82
ULB 52.62
Special Areas 21.10